

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1714/2012

New Delhi this the 14th day of September, 2016

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Sh. Surjit Singh
JE-II/Diesel Shed
Tuglakabad/Delhi
R/o C-525, 1st floor,
Dayal Bagh, Suraj Kund Road
Faridabad (Haryana) ... Applicant
(By Advocate : None)

Versus

1. Union of India
Through General Manager
Northern Railway
Baroda House
New Delhi-110002

2. Sr. Divisional Personal Officer
Divisional Railway Manager Office
State Entry Road
Northern Railway
New Delhi. ... Respondents
(By Advocate : Mr. A.K. Srivastava)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None has appeared for the applicant since last two dates. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing his case any further.

2. Accordingly, this O.A. is dismissed in default for non-prosecution.

**(Raj Vir Sharma)
Member (J)**

/sarita/

**(Shekhar Agarwal)
Member (A)**